

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF DECCAN BEARINGS LIMITED Corporate Identification Number: L29130MH1985PLC035747 Registered Office: 136, B Wing, Ansa Industrial Estate, Saki Vihar Road, Sakinaka, Andheri (East), Mumbai 400072, Maharashtra, India Tel. No.: +91 9223400434 ; Email: deccan.bearings9@gmail.com Website: www.deccanbearings.in			
Open Offer for Acquisition of to 52,00,000 (Fifty-Two Lakhs) Equity Shares of face value of Rs. 10/- each from Shareholders of Deccan Bearings Limited by Pareshbhai Gushabhai Satani (“Acquirer 1”), Tanuj Pareshkumar Satani (“Acquirer 2”), Chirag Ramjibhai Satani (“Acquirer 3”) and Ramjibhai Gushabhai Satani (“Acquirer 4”) (hereinafter collectively referred to as “Acquirers”), along with Satani Karan Vitthalbhai (PAC 1), Satani Purvi Vitthalbhai (PAC 2), Satani Arunbhai Ravjibhai (PAC 3), Satani Ashwinbhai Ravjibhai (PAC 4), Manoj Dhanjibhai Satani (PAC 5) and Paras Dhanjibhai Satani (PAC 6) (hereinafter collectively referred to as “PACs”). This Post Offer Advertisement is being issued by Corpwis Advisors Private Limited behalf of the Acquirers and PACs in connection with the offer made by the Acquirers and the PACs in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on April 29, 2025, in the Financial Express, Jansatta and Mumbai Lakshadeep Newspapers. 1. Name of the Target Company : Deccan Bearings Limited 2. Name of the Acquirer(s) and PAC : 1.Pareshbhai Gushabhai Satani (“Acquirer 1”), 2.Tanuj Pareshkumar Satani (“Acquirer 2”), 3.Chirag Ramjibhai Satani (“Acquirer 3”) and 4.Ramjibhai Gushabhai Satani (“Acquirer 4”) and 5.Satani Karan Vitthalbhai (“PAC 1”) and 6.Satani Purvi Vitthalbhai (“PAC 2”) and 7.Satani Arunbhai Ravjibhai (PAC 3), 8.Satani Ashwinbhai Ravjibhai (PAC 4), 9.Manoj Dhanjibhai Satani (PAC 5) and 10.Paras Dhanjibhai Satani (PAC 6) 3. Name of the Manager to the Offer : Corpwis Advisors Private Limited 4. Name of the Registrar to the Offer : Purva Shareregistry India Private Limited 5. Offer Details a. Date of Opening of the Offer : Friday, October 10, 2025 b. Date of Closure of the Offer : Monday, October 27, 2025 6. Date of Payment of Consideration : Not applicable 7. Details of Acquisition:			
Sl. No.	Particulars	Proposed in the Offer Document	Actual
7.1	Offer Price	₹10.00	₹10.00
7.2	Aggregate number of shares tendered	52,00,000	Nil
7.3	Aggregate number of shares accepted	NA	Nil
7.4	Size of Offer (Number of shares multiplied by offer price per share)	5,20,00,000	5,20,00,000
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements		
	• Number	17,35,573	17,35,573
	• % of Fully Diluted Equity Share Capital	8.48%	8.48%
7.7	Shares Acquired by way of Open Offer		
	• Number	52,00,000	0
	• % of Fully Diluted Equity Share Capital	26.00%	0.00%
7.8	Shares Acquired after Detailed Public Announcement(by way of preferential allotment)		
	• Number of shares acquired	1,28,24,427	1,28,24,427
	• % of the shares acquired	64.11%	64.11%
7.9	Post offer shareholding of Acquirer		
	• Number	1,49,69,483	1,45,60,000
	• % of Fully Diluted Equity Share Capital	74.85%	72.80%

7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	54,20,861	Nil	54,20,861	54,20,861
	• % of Fully Diluted Equity Share Capital	27.10%	Nil	27.10%	27.10%
8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011. 9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.					
<i>Issued by the Manager to the Offer on behalf of the Acquirers</i>  Corpwis Advisors Private Limited Address: G-07, Ground Floor, The Summit Business Park, Andheri Kurla Road, Behind Guru Nanak Petrol Pump, Andheri East, Chakala MIDC, Mumbai, Maharashtra, India, 400093 Tel No.: +91 22 4972 9990; Fax No.: NA; Email: openoffer.deccan@corpwis.com ; Website: www.corpwis.com; Investor Grievance Email: investors@corpwis.com; SEBI Registration Number: INM000012962; Validity: till 31.01.2028 Contact Person: Nikunj Kanodia					